## F. No. 296/4/2018- CX-9

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

#### **Office Memorandum**

New Delhi, dated the 05.03.2018

# Subject:-Weekly Report in respect of important developments in CBEC for the week $-\underline{26.02.18}$ to $\underline{01.03.18}$ reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week -26.02.18 to 01.03.18.

# 1. Administrative Changes:-

- Order regarding posting of 03 IRS Officers in the grade of AC/DC to the Revnuew(Hqr.) on deputation basis has been issued vide Office Order No. 29/2018 dated 28.02.2018.
- Order regarding promotion of Shri K. Raghu N. Chary, Chief Commissioner on regular basis has been issued vide Office Order No. 30/2018 dated 28.02.2018.

# 2. Legislative Changes:-

- Notification No. 28/2018-Cus, dated 01.03.2018 has been issued to increase BCD tariff rate on Chickpeas, [Tariff item 0713 20 0] from 40% to 60% by invoking section 8A(I) of the Customs Tariff Act, 1975.
- Notification No. 29/2018-Cus, dated 01.03.2018 has been issued to amend Notification No. 50/2017 Customs dated 30.06.2017.

#### 3. Circulars:-

• Circular No. 16/2018-Cus-IV(N.T.) dated 26.02.2018 issued for appointment Common Adjudicating authority in the SCN issued of M/s. Navshakti Industries Pvt. Ltd.

(Hemambika R. Priya) Commissioner(Coordination)

- 1. Chairperson, CBEC
- 2. Member (Customs)
- 3. Member (Admn)
- 4. Member(GST)
- 5. Member(Budget)
- 6. Member(IT)
- 7. Member(CX, ST & Legal)

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